

ITEM NO.101

COURT NO.12

SECTION XII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5354/2011

TITAN PLAST(P) LTD. &amp; ANR.

Appellant(s)

VERSUS

COMMERCIAL TAX OFFICER &amp; ORS.

Respondent(s)

(RETAIN ITS POSITION, AT TOP)

WITH

C.A. No. 936/2017 (XII-A)

C.A. No. 933/2017 (XII-A)

C.A. No. 934/2017 (XII-A)

C.A. No. 940/2017 (XII-A)

C.A. No. 5362/2011 (XII-A)

C.A. No. 5363/2011 (XII-A)

C.A. No. 3401/2012 (XII-A)

C.A. No. 3770/2015 (XII-A)

C.A. No. 4443/2015 (XII-A)

C.A. No. 5449/2013 (XII-A)

W.P. (C) No. 298/2012 (X)

C.A. No. 7388/2011 (XII-A)

C.A. No. 7004/2013 (XII-A)

C.A. No. 7729/2014 (XII-A)

C.A. No. 5355/2011 (XII-A)

C.A. No. 5356/2011 (XII-A)

C.A. No. 5361/2011 (XII-A)

Date : 01-02-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MR. JUSTICE NAVIN SINHA

For Appellant(s)      Mr. V.Shekhar, Sr. Adv.  
                                  Mr. Abhigya, Adv.  
                                  Ms. Stuti Naina Karwal, Adv.  
                                  Mr. Prithvi Raj Singh, Adv.  
                                  Mr. Sridhar Potaraju, AOR

                                 Mr. Hitendra Nath Rath, AOR

                                 Mr. S.Ganesh, Sr. Adv.  
                                  Mr. Pratap Venugopal, Adv.  
                                  Ms. Surekha Raman, Adv.  
                                  Mr. Anuj Sarma, Adv.  
                                  Ms. Niharika, Adv.  
                                  MS. Kanika Kalaiyarasan, Adv.  
                                  M/S. K J John And Co, AOR

                                 Mr. Sudeep S.Ladda, Adv.  
                                  Mr. Soumik Ghosal, Adv.  
                                  Mr. Devvrat, AOR

                                 Mr. Sudarshan Singh Rawat, AOR

                                 Mrs. Indu Sharma, AOR

                                 Mr. Akshay Mahajan, adv.  
                                  Mr. Sanjeev Kapoor, Adv.  
                                  Mr. Gaurav Juneja, Adv.  
                                  M/S. Khaitan & Co., AOR

For Respondent(s)      Mr. S. Udaya Kumar Sagar, AOR

                                 Mr. Guntur Prabhakar, AOR  
                                  Ms. Prerna Singh, Adv.

                                 Mr. G. N. Reddy, AOR

                                 Mr. D. Mahesh Babu, AOR

                                 Mr. A. N. Arora, AOR

UPON hearing the counsel the Court made the following  
 O R D E R

At the request of learned counsel for the parties, list  
 these matters on Wednesday i.e. 07.02.2018.

(SHASHI SAREEN)  
 AR CUM PS

(SAROJ KUMARI GAUR)  
 BRANCH OFFICER